

(d) what is Government's reaction thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Government are aware that Pakistan has got F-6 aircraft from China. The exact number of aircraft supplied is not known.

(c) Government have seen reports to this effect.

(d) Government have taken cognizance of this while preparing for our defence preparedness.

### **Survey of Atrocities on Harijans**

2530. SHRI R. N. RAKESH. Will the Minister of HOME AFFAIRS be pleased to state:—

(a) whether Central Government has conducted any study regarding the atrocities on Harijans during 1980-81, so far, State-wise;

(b) if so, the details thereof; and

(c) the steps Government have taken to protect the weaker sections of the Society ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The Government is fully alive to the problems faced by Harijans and want to put an end to this phenomenon of national shame. To keep itself informed, the Government have taken steps to collect information regularly from all the States and U.Ts, regarding monthly crime statistics where Scheduled Castes are victims and non-Scheduled Castes are the accused. Besides, reports are called for from the concerned State Governments in respect of crimes against Harijans appearing in news

items/VIP references/Social Welfare Organisations and other representations received from the general public. This gives us a fair idea about the dimensions of the problems and the nature of crime being committed on Scheduled Castes by non-Scheduled Castes.

Matters are discussed thoroughly with the State Governments at regional conferences from time to time and the implementation of the comprehensive guidelines of precautionary, preventive, punitive and rehabilitative measures to be taken for effectively dealing with the atrocities against Scheduled Castes is reviewed and monitored.

### **Consumer Price Index of Delhi**

2531. SHRI SUSHIL BHATTACHARYA: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware about the faulty and misleading consumer price index of Delhi; and

(b) if so, what steps have been taken for correcting the Delhi's Consumer Price Index ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) and (b). The Consumer Price Index Numbers for centres in the 1960-100 series are compiled in accordance with the methodology prescribed by the Technical Advisory Committee on Statistics of Prices and Cost of Living, constituted by the Department of Statistics of the Government of India. This method is followed in compiling the index for the Delhi centre.